COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA NO. 395 OF 2015 IN
DFR NO. 1665 OF 2015

Dated : 25th November, 2016

In the matter of:

RDM Care (India) Pvt. Ltd.	**…**	**Appellant(s)**
Vs.		
Madhya Pradesh Electricity Regulatory Commission & Anr.	**…**	**Respondent(s)**

Counsel for the Appellant (s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on ***09.01.2017.***

Court Master

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